Central Administrative Tribunal Principal Bench

CP No.382/2019 In OA No.4063/2013

New Delhi, this the 4th day of October, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

- 1. Sh. Mahabir Dixit,
 Aged about 55 years,
 S/o Sh. Sant Ram Dixit,
 R/o A 1001 Ramkrishan CGHS,
 Plot no.12, Sector 23, Dwarka,
 New Delhi-110077.
- Dr. Manish Gupta,
 Aged about 49 years,
 S/o Dr. R.D.Gupta,
 R/o JE 19, Third floor,
 Khirki Extension, Malviya Nagar,
 New Delhi-110017.
- 3. Sh. Hari Dev,
 Aged about 54 years,
 S/o Sh. Bachana Ram,
 R/o C3/82, Plot 10, Hamalaya Residency,
 Sector-22, Dwarka,
 New Delhi-110077.
- 4. Sh. U.S. Vidyarthi,
 Aged about 54 years,
 S/o Sh. Dhanush Dhari Sharma,
 R/o 28 Jawahar Apartments,
 GH 54, Sector 56, Gurugram,
 Haryana-122011.
- 5. Sh. N.Kumar Vel,
 Aged about 49 years,
 S/o Sh.G. Narayan Samy,
 R/o Flat no.202, plot 308,
 Sector 4, Vaishali,
 Ghaziabad-201010.

...Petitioners

(By Advocate : Shri Surinder Kumar Gupta)

Versus

- Shri U.P. Singh,
 Secretary,
 Ministry of Water Resources,
 Sharam Shakti Bhawan,
 New Delhi-110001.
- Sh. S.L. Gupta,
 Director,
 Central Soil & Material Research Station,
 Ministry of Water Resources,
 Olof Palme Marg, Hauz Khas,
 New Delhi-110016.

...Respondents

(By Advocate: Shri R.K. Jain)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

This contempt case is filed alleging that the respondents did not implement the orders dated 14.11.2018 passed by this Tribunal in OA No.535/2014. Today, it is represented that the respondents filed WP(C) No.9764/2019, against the orders in the OA and the Hon'ble High Court of Delhi has stayed the operation of the same.

2. We, therefore, close the CP. However, it shall be open to the applicants to avail remedies, depending upon the outcome of the Writ Petition.

(Pradeep Kumar) (Justice L. Narasimha Reddy) Member (A) Member (J)

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